

No.GOB(I) 5/2022

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 28TH JULY, 2022.

NOTIFICATION

PART-A

The following transfer and postings of officers of Judicial Department in the cadre of Civil Judge are ordered in the interest of public service, to take effect from the forenoon of **1st August, 2022:-**

Sl. No.	Name of the Officer	Present Place	Place to which posted
1	2	3	4
1	Sri. Mahadev Kanatti	Addl. Civil Judge, Harihar.	Prl. Civil Judge and JMFC, Harihar. (Vacant Court)
2	Sri. Premkumar	II Addl. Civil Judge and JMFC, Doddaballapur.	Addl. Civil Judge and JMFC, Doddaballapur. (Vacant Court)
3	Smt. Yogeshwari	Metropolitan Magistrate (Traffic Court-II), Bengaluru City.	Special JMFC., (Sales Tax), Bengaluru City. (Vice Sri.Lakshmeesha Sharma - transferred)
4	Smt. Bennikal Sumalatha	Addl. Civil Judge and JMFC, Saundatti.	Civil Judge and JMFC, Saundatti. (Vacant Court)
5	Smt. Preeti L. Malavalli	Addl. Civil Judge and JMFC., Arkalgud.	Civil Judge and JMFC., Arkalgud, (Vacant Court)
6	Smt. Manjula B.	Metropolitan Magistrate (Traffic Court-III), Bengaluru City.	Metropolitan Magistrate (Traffic Court-II), Bengaluru City. (Vice Smt.Yogeshwari – transferred)

: 2 :

1	2	3	4
7	Sri. Gagan M.R.	Metropolitan Magistrate, (Traffic Court-IV), Bengaluru City.	Civil Judge & JMFC., Krishnarajapuram, Bengaluru Rural District. (Newly Created Court – Vide G.O.No.LAW 12 LCE 2002, dated 2.12.2003)
8	Smt. Nalina S.C.	Addl. Civil Judge and JMFC, Magadi.	Prl. Civil Judge and JMFC, Magadi, (Vacant Court)
9	Sri. Kadappa Hukkeri	Addl. Civil Judge and JMFC, Nippani, Belagavi District.	Prl. Civil Judge and JMFC II Court, Bidar. (Vice Sri. Ramamurthy N. – transferred)
10	Sri. Lakshmeesha Sharma N.	Special JMFC., (Sales Tax), Bengaluru City.	Deputy Registrar, City Civil Court, Bengaluru City. (Vacant Post)
11	Sri. Deepu B.C.	II Addl. Civil Judge and JMFC, Channarayapatna.	Prl. Civil Judge and JMFC, Channarayapatna. (Vacant Court)
12	Smt. Shruthi Shree S.	II Addl. Civil Judge, Kolar	Addl. Civil Judge, Kolar. (Vacant Court)
13	Smt. Kusuma V.	Metropolitan Magistrate, (Traffic Court-V), Bengaluru City.	Metropolitan Magistrate (Traffic Court-III), Bengaluru City. (Vice Smt. Manjula B. – transferred)

: 3 :

1	2	3	4
14	Sri. Ramamurthy N.	Prl. Civil Judge and JMFC II Court, Bidar.	Addl. Civil Judge and JMFC II Court, Bidar. (Vice Sri. Md. Shaiz Chouthai – transferred)
15	Sri. Md. Shaiz Chouthai	Addl. Civil Judge and JMFC II Court, Bidar.	II Addl. Civil Judge and JMFC II Court, Bidar. (Vacant Court)
16	Smt. Sujatha H.	III Addl. Civil Judge & JMFC, Mangaluru.	II Addl. Civil Judge Mangaluru. (Vacant Court)
17	Smt. Nikita S. Akki	IV Addl. Civil Judge & JMFC, Mangaluru.	III Addl. Civil Judge & JMFC, Mangaluru. (Vice Smt. Sujatha H.- transferred)
18	Sri. Raju Shedbalkar	Addl. Civil Judge and JMFC, Sirsi.	Prl. Civil Judge and JMFC, Sirsi. (Vacant Court)
19	Smt. Nagarathnamma	JMFC IV Court, Mysuru.	Civil Judge and JMFC., Hirekerur, Haveri District. (Vacant Court)
20	Smt. Shilpa Byadagi	III Addl. Civil Judge, Kolar.	II Addl. Civil Judge, Kolar (Vice Smt. Shruthi Shree S. - transferred)
21	Sri. Shrinivas Patil	Addl. Civil Judge and JMFC II Court, Karwar.	Civil Judge and JMFC II Court, Karwar. (Vacant Court)

: 4 :

1	2	3	4
22	Sri. Abhishek Ramachandra Joshi	II Addl. Civil Judge and JMFC, Sirsi.	Addl. Civil Judge and JMFC, Sirsi. (Vice Sri.Raju Shedbalkar - transferred)
23	Smt. Chethana	II Addl. Civil Judge and JMFC., Arkalgud.	Addl. Civil Judge and JMFC., Arkalgud. (Vice Smt.Preeti L. Malavalli - transferred)
24	Smt. Sukanya C.S.	II Addl. Civil Judge and JMFC, Devanahalli.	Addl. Civil Judge and JMFC, Devanahalli. (Vacant Court)
25	Smt. Rashmi S.	III Addl. Civil Judge and JMFC, Channarayapatna.	Addl. Civil Judge and JMFC, Channarayapatna. (Vacant Court)

PART - B

The following candidates, appointed as Civil Judges in the Karnataka Judicial Service under Government Notification No.LAW-LAC/44/2022, dated 08.07.2022 who are presently undergoing training at Karnataka Judicial Academy, Bengaluru, are posted to the charges noted against their names to take effect from the forenoon of **1st August, 2022:-**

Sl. No.	Name of the Officer	Place to which posted
1	2	3
1	Sri. Sidram Reddy	Addl. Civil Judge and JMFC, Saundatti, Belagavi District. (Vice Smt. Bennikal Sumalatha - transferred)
2	Smt. Savita Ningappa Mukkal	Addl. Civil Judge and JMFC, Hirekerur, Haveri District. (Vacant Court)

: 5 :

1	2	3
3	Smt. Nirupama Renakappa Dhang	Addl. Civil Judge, Holalkere, Chitradurga District. (Vacant Court)
4	Smt. Sukeeta S Hadli	Civil Judge and JMFC, Ramdurg, Belagavi District. (Vacant Court)
5	Smt. Nandini S.R.	III Addl. Civil Judge and JMFC II Court, Chikkamagaluru (Vacant Court)
6	Sri. Shishira R.	VII Addl. Civil Judge and JMFC, Hassan. (Newly created court - vide G.O.No.LAW 137 LCE 2014, dated 28.03.2016)
7	Smt. Chaitra J.	III Addl. Civil Judge and JMFC., Hospete, Ballari District. (Vacant Court)
8	Smt. Charitha H.P.	Addl. Civil Judge, Hosadurga, Chitradurga District. (Vacant Court)
9	Smt. Sneha Patil	Addl. Civil Judge and JMFC, Aland, Kalaburagi District. (Vacant Court)
10	Sri. Chandrashekhar Alabur	Addl. Civil Judge and JMFC., Shiddlaghatta, Chikkaballapura District. (Vacant Court)
11	Sri. Vishwanath A.	Addl. Civil Judge and JMFC, Mudigere, Chikkamagaluru District. (Vacant Court)

1	2	3
12	Smt. Manasa Shekar	Addl. Civil Judge and JMFC, Chikkaballapura. (Vacant Court)
13	Smt. Shruthi V.	II Addl. Civil Judge and JMFC, Sirsi, Uttara Kannada District. (Vice Sri.Abhishek Ramachandra Joshi - transferred)
14	Smt. R. Sahana	III Addl. Civil Judge and JMFC, Chitradurga. (Vacant Court)
15	Sri. Mohit B.M.	II Addl. Civil Judge and JMFC II Court, Dharwad. (Vacant Court)
16	Smt. Kaveramma M.	IV Addl. Civil Judge & JMFC, Mangaluru. (Vice Smt.Nikita S. Akki - transferred)
17	Sri. Veeresh Hiremath	Addl. Civil Judge and JMFC, Khanapur, Belagavi District. (Vacant Court)
18	Sri. Arashad Ansari	Addl. Civil Judge and JMFC., Jamkhandi, Bagalkot District. (Vacant Court)
19	Smt. Arpitha	Civil Judge and JMFC, Sullia, Dakshina Kannada District. (Vacant Court)
20	Sri. Shivanna H.R.	Addl. Civil Judge and JMFC, Puttur, Dakshina Kannada District. (Vacant Court)

1	2	3
21	Smt. Aparna R.	Addl. Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District. (Vacant Court)
22	Sri. K.P.Siddappaji	Addl. Civil Judge and JMFC, Nagamangala, Mandya District. (Vacant Court)
23	Smt. Pallavi Adinath Patil	JMFC-III Court, Belagavi. (Vacant Court)
24	Sri. Hanumantharayappa B.R.	Addl. Civil Judge and JMFC, Srirangapatna, Mandya District. (Vacant Court)
25	Sri. Devadas H.	Addl. Civil Judge and JMFC, Honnali, Davanagere District. (Vacant Court)
26	Sri. Abhinay	Addl. Civil Judge and JMFC., Bhalki, Bidar District. (Vacant Court)
27	Sri. Kenchanagouda Patil	II Addl. Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. (Vice Smt. Sukanya C.S. – transferred)
28	Smt. Sweta Patil	IV Addl. Civil Judge and JMFC., Hubballi, Dharwad District. (Vacant Court)
29	Smt. Sumalatha L.	JMFC-II Court, Mysuru. (Vacant Court)

1	2	3
30	Smt. Medha P.M.	Addl. Civil Judge and JMFC, Gubbi, Tumakuru District. (Vacant Court)
31	Smt. Shama Srivatsa	Addl. Civil Judge and JMFC, Channagiri, Davanagere District. (Vacant Court)
32	Smt. Hamsa V.	Metropolitan Magistrate, Virtual Court, Bengaluru City. (Vacant Court)
33	Smt. Sruthi M.	II Addl. Civil Judge and JMFC, Chikkaballapura. (Vacant Court)
34	Sri. Iranna Hunashikatti	Addl. Civil Judge and JMFC, Honnavar, Uttara Kannada District. (Vacant Court)
35	Sri. Harish Singh H.G.	X Addl. Civil Judge & JMFC, Mysuru. (Vacant Court)
36	Sri. Sanjay M. Mallikarjunaiah	XI Addl. Civil Judge & JMFC, Mysuru. (Vacant Court)
37	Sri. Dattakumar Jawalkar	Addl. Civil Judge and JMFC, Chincholi, Kalaburagi District. (Vacant Court)
38	Sri. Shridhara H.D.	Metropolitan Magistrate, (Traffic Court-IV), Bengaluru City. (Vice Sri. Gagan M.R. – transferred)

1	2	3
39	Smt. Arpitha B. Bellad	Addl. Civil Judge and JMFC, Ankola, Uttara Kannada District. (Vacant Court)
40	Smt. Vishalakshi	XII Addl. Civil Judge & JMFC, Mysuru. (Vacant Court)
41	Sri. Tejas Kumar S.	V Addl. Civil Judge and JMFC., Hubballi, Dharwad District. (Vacant Court)
42	Smt. Akshatha C.R.	Addl. Civil Judge and JMFC II Court, Karwar. (Vice Sri.Shrinivas Patil - transferred)
43	Smt. Sushma M.	II Addl. Civil Judge and JMFC, Doddaballapura, Bengaluru Rural District. (Vice Sri.Premkumar - transferred)
44	Smt. Laxmi Bhavani Shankrappa	VI Addl. Civil Judge and JMFC VII Court, Tumakuru. (Vacant Court)
45	Smt. Amrin Sulatana	JMFC-VII Court, Mangaluru. (Vacant Court)
46	Sri. Basavaraj	Addl. Civil Judge and JMFC, Shahapur, Yadgir District. (Vacant Court)
47	Smt. Vijayalakshmi H.K.	JMFC IV Court, Mysuru. (Vice Smt. Nagarathnamma - transferred)

1	2	3
48	Smt. Mahalakshmi G.	II Addl. Civil Judge and JMFC., Channagiri, Davanagere District. (Vacant Court)
49	Smt. Komala R.C.	II Addl. Civil Judge and JMFC, Karkala, Udupi District. (Vacant Court)
50	Smt. Arpitha K.V.	II Addl. Civil Judge and JMFC, Krishnarajapet, Mandya District. (Newly Created Court – vide G.O.No.LAW 137 LCE 2014 dated 28.03.2016)
51	Smt. Shwetha J.	Addl. Civil Judge and JMFC., Periyapatna, Mysuru District. (Vacant Court)
52	Sri. Vajresha	JMFC II Court, Mandya. (Vacant Court)
53	Smt. Jyoti Ashok Pattar	Addl. Civil Judge, Harihar, Davanagere District. (Vice Sri. Mahadev Kanatti – transferred)
54	Smt. Tejashree R.	JMFC-IV Court, Belagavi. (Vacant Court)
55	Sri. Rahul Chambhar	Addl. Civil Judge and JMFC, Yadgir. (Vacant Court)
56	Smt. Veena Kolekar	II Addl. Civil Judge and JMFC., Harihar, Davanagere District. (Vacant Court)

1	2	3
57	Sri. Nataraja S.T.	Metropolitan Magistrate, (Traffic Court-V), Bengaluru City. (Vice Smt. Kusuma V. - transferred)
58	Smt. Mamatha P.	II Addl. Civil Judge and JMFC, Channarayapatna, Hassan District. (Vice Sri. Deepu B.C. - transferred)
59	Sri. Raghu M.	II Addl. Civil Judge and JMFC., Arkalgud, Hassan District. (Vice Smt. Chethana - transferred)
60	Smt. Dhanalakshmi M.	Addl. Civil Judge and JMFC, Magadi. Ramanagara District. (Vice Smt.Nalina S.C.- transferred)
61	Smt. Joyline Mendonca	Addl. Civil Judge, Kumta, Uttara Kannada District. (Vacant Court)
62	Smt. Savitharani H.V.	III Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. (Vacant Court)
63	Smt. Jyoti B. Kaginakar	Civil Judge and JMFC, Mundargi, Gadag District. (Vacant Court)
64	Sri. Mudukappa Odan	V Addl. Civil Judge and JMFC., Ballari. (Vacant Court)

1	2	3
65	Sri. Madan P.	III Addl. Civil Judge, Kolar. (Vice Smt. Shilpa Byadagi - transferred)
66	Smt. Shruthi K.S.	JMFC-III Court, Shivamogga. (Vacant Court)
67	Smt. Ranjitha G.B.	II Addl. Civil Judge and JMFC, Magadi, Ramanagara District. (Vacant Court)
68	Sri. Vijayendra T.H.	Addl. Civil Judge and JMFC., Belthangady, Dakshina Kannada District. (Vacant Court)
69	Smt. Anita Sali	JMFC-III Court, Hubballi, Dharwad District. (Vacant Court)
70	Sri. Yogeendra Shetty	II Addl. Civil Judge and JMFC, Puttur, Dakshina Kannada District. (Vacant Court)
71	Smt. Ranjeeta S.K.	Addl. Civil Judge and JMFC, Nippani, Belagavi District. (Vice Sri. Kadappa Hukkeri - transferred)
72	Sri. Basavaraj	Addl. Civil Judge and JMFC, Shorapur, Yadgir District. (Vacant Court)
73	Smt. Suneeta	III Addl. Civil Judge and JMFC, Channarayapatna, Hassan District. (Vice Smt. Rashmi S. - transferred)

1	2	3
74	Sri. Ismail Jabiulla	III Addl. Civil Judge & JMFC, Dharwad. (Vacant Court)
75	Smt. Rahela Saba C.S.	II Addl. Civil Judge and JMFC., Malur. Kolar District. (Vacant Court)

BY ORDER OF THE HIGH COURT,

Sd/-

(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City and the Prl. District and Sessions Judges of Bengaluru Rural, Ballari, Bagalkot, Belagavi, Bidar, Chitradurga, Chikkamagaluru, Chikkaballapura, Davanagere, Dharwad, D.K.Mangaluru, Gadag, Haveri, Hassan, Kalaburagi, Kolar, Mandya, Mysuru, Ramanagara, Shivamogga, Tumakuru, U.K.Karwar, Udupi and Yadgir Districts.
2. The Officers mentioned at Part-A of the notification.
3. The Officers mentioned at Part-B of the notification - through the Director, Karnataka Judicial Academy, Bengaluru.
4. The Director, Karnataka Judicial Academy, Bengaluru, with a direction to make necessary arrangements for relieving the officers mentioned at Part-B of the notification on the afternoon of 30th July, 2022 so as to enable them to take charge of their new posts on 1st August, 2022.
5. The Accountant General in Karnataka, Bengaluru.

6. The A.R (S.S)-cum-P.S. to Hon'ble the Acting Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/ Registrar (Statistics and Review)/Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Protocol and Hospitality)/ Registrar (Computers) and Secretary to Hon'ble the Acting Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies.